

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 1145**  
(TO BE ANSWERED ON THE 10<sup>th</sup> March 2025)

**AIRCRAFT GROUNDINGS AND LACK OF SPARE PARTS**

1145. SHRI DEREK O' BRIEN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware of the delay in delivery of spare parts to airlines for the aircraft operated by them;
- (b) if so, the details thereof;
- (c) the total number of aircraft grounded during the last one year due to non-servicing and delay in delivery of spare parts; and
- (d) the steps being taken by Government to prevent the grounding of aircrafts due to delays in delivery of spare parts?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d) Airlines face various operational issues which sometimes include supply chain issues on spares/components from vendors and OEMs (Original Equipment Manufacturer). A number of aircraft were unable to fly in the recent past due to supply chain, maintenance issues and safety concerns. For instance, A320 NEO family aircraft fitted with Pratt & Whitney (P&W) engines. There were total 70 aircraft grounded due to the supply chain issues related with engines.

Ministry of Civil Aviation (MoCA)/ Directorate General of Civil Aviation (DGCA) has taken up with P&W and advised them to consider the following on an emergent basis:

- i. Enhance their overall MRO capacity.
- ii. Create additional footprint by commissioning MRO(s) commensurate to their fleet in India.
- iii. Expand their vendor base of material and spares to minimize delays in turnaround time.
- iv. Suitably divert their available resources from production to overhaul/ repair of existing fleet.

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